

ITEM NO.48

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1018/2021

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With IA No.4761/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 135683/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.36823/2022 - CLARIFICATION/DIRECTION, IA No.68136/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.42933/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.68770/2022 - INTERVENTION APPLICATION, IA No.44873/2022 - INTERVENTION APPLICATION, IA No.124863/2021 - INTERVENTION APPLICATION, IA No.36816/2022 - INTERVENTION/IMPLEADMENT, IA No.4754/2022 - INTERVENTION/IMPLEADMENT, IA No.146970/2021 - INTERVENTION/IMPLEADMENT, IA No.135688/2021 - INTERVENTION/IMPLEADMENT and IA No.113945/2021 - STAY APPLICATION)

WITH W.P.(C) No.547/2021 (PIL-W)

W.P.(C) No.775/2021 (PIL-W)

W.P.(C) No.811/2021 (X)

(With IA No.157260/2021 - WITHDRAWAL OF CASE/APPLICATION)

W.P.(C) No.856/2021 (PIL-W)

W.P.(C) No.906/2021 (X)

(With IA No.100308/2021-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No.910/2021 (PIL-W)

(With IA No.100451/2021 - GRANT OF INTERIM RELIEF)

M.A. No.1676/2021 in W.P.(C) No.995/2020 (X)

(With IA No.134577/2021 - APPLICATION FOR PERMISSION, IA No. 134574/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.155100/2021 - STAY APPLICATION)

M.A. No.1677/2021 in W.P.(C) No. 991/2020 (X)

(With IA No.134632/2021 - APPLICATION FOR PERMISSION and IA No. 134631/2021 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No.1192/2021 (X)

T.P.(C) No.541/2022 (XVI-A)

(With IA No.34143/2022-EX-PARTE AD-INTERIM RELIEF)
M.A. No.948/2022 in W.P.(C) No. 502/2021 (PIL-W)
(With IA No.82039/2022 - APPROPRIATE ORDERS/DIRECTIONS)
S.L.P.(C) Nos.11021-11022/2020 (XII)

Date : 12-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE DIPANKAR DATTA

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By Courts Motion, AOR

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For Respondent(s)

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**Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.
Ms. Pinki Dubey, Adv.**

Mr. Jasmeet Singh, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions for hearing and final disposal on 17 February 2023.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**